

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

34

C.P. No. 468/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Deepak Tahilram Kewalramani & Anr.

V/s

Kestrel Import & Export Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Pratik Tripathi	PCS for petitioner	
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ORDER

CP No.468/213,241-242/NCLT/MB/MAH/2017

By order of the Bench and as per the convenience of the parties, list this matter on  
2.2.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)